

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/6254/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the ³¹ July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/1117/2024, dtd. 11.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 15.07.2024 and 16.07.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 12.07.2024 till the morning of 18.07.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/6255/A, dated , 31-07-24

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
